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Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Papers to be laid, Shri Pawan Kumar Bansal.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Brahmaputra Board, Guwahati, for the year 2007-2008, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Brahmaputra Board, Guwahati, for the year 2007-2008.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 553 /15/09)

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): I beg to lay on the Table:-

- (1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Earth Sciences for the year 2009-2010.

(Placed in Library, See No. LT- 554 /15/09)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Triunal Institute for Medical Sciences and Technology, Thriuvananthapuram, for the year 2007-2008, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sree Chitra Triunal Institute for Medical Sciences and Technology, Thriuvananthapuram, for the year 2007-2008.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT- 555 /15/09)

- (4) A copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Immunologicals and Biologicals Corporation Limited and the Department of Biotechnology, Ministry of Science and Technology for the year 2009-2010.

(Placed in Library, See No. LT- 556 /15/09)

- (5) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:-

- (i) The Indian Police Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2009 published in Notification No. G.S.R. 496(E) in Gazette of India dated the 7<sup>th</sup> July, 2009.
- (ii) The Indian Police Service (Pay) Third Amendment Rules, 2009 published in Notification No. G.S.R. 497(E) in Gazette of India dated the 7<sup>th</sup> July, 2009.
- (iii) The Indian Forest Service (Fixation of Cadre Strength) Third Amendment Regulations, 2009 published in Notification No. G.S.R. 498(E) in Gazette of India dated the 7<sup>th</sup> July, 2009.

- (iv) The Indian Forest Service (Pay) Second Amendment Rules, 2009 published in Notification No. G.S.R. 499(E) in Gazette of India dated the 7<sup>th</sup> July, 2009.
- (v) The Indian Forest Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 2009 published in Notification No. G.S.R. 500(E) in Gazette of India dated the 7<sup>th</sup> July, 2009.
- (vi) The Indian Forest Service (Pay) Fifth Amendment Rules, 2009 published in Notification No. G.S.R. 501(E) in Gazette of India dated the 7<sup>th</sup> July, 2009.
- (vii) The Indian Forest Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 2009 published in Notification No. G.S.R. 502(E) in Gazette of India dated the 7<sup>th</sup> July, 2009.
- (viii) The Indian Forest Service (Pay) Fourth Amendment Rules, 2009 published in Notification No. G.S.R. 503(E) in Gazette of India dated the 7<sup>th</sup> July, 2009.
- (ix) The Indian Forest Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 2009 published in Notification No. G.S.R. 504(E) in Gazette of India dated the 7<sup>th</sup> July, 2009.
- (x) The Indian Forest Service (Pay) Sixth Amendment Rules, 2009 published in Notification No. G.S.R. 505(E) in Gazette of India dated the 7<sup>th</sup> July, 2009.
- (xi) The Indian Forest Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2009 published in Notification No. G.S.R. 506(E) in Gazette of India dated the 7<sup>th</sup> July, 2009.
- (xii) The Indian Forest Service (Pay) Third Amendment Rules, 2009 published in Notification No. G.S.R. 507(E) in Gazette of India dated the 7<sup>th</sup> July, 2009.

(Placed in Library, See No. LT- 557 /15/09)

THE MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Neyveli Lignite Corporation Limited and the Ministry of Coal for the year 2009-2010.

(Placed in Library, See No. LT- 558 /15/09)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Statistical Commission, New Delhi, for the year 2007-2008.

(ii) A copy of the Action Taken Report (Hindi and English versions) on the Recommendations of Annual Report of the National Statistical Commission, New Delhi, for the year 2007-2008.

(Placed in Library, See No. LT- 559 /15/09)

(3) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Statistics and Programme Implementation for the year 2009-2010.

(Placed in Library, See No. LT- 560 /15/09)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): I beg to lay on the Table:-

- (1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Environment and Forests for the year 2009-2010.

(Placed in Library, See No. LT- 561 /15/09)

- (2) A copy of the Environment (Protection) Third Amendment Rules, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 512(E) in Gazette of India dated the 9<sup>th</sup> July, 2009 under Section 26 of the Environment (Protection) Act, 1986.

(Placed in Library, See No. LT- 562 /15/09)

- (3) A copy each of the following Notifications (Hindi and English versions) issued under Sections 3 and 6 of the Environment (Protection) Act, 1986:-

- (i) S.O. 1243(E) published in Gazette of India dated the 15<sup>th</sup> May, 2009 making certain amendments in the Notification No. S.O. 114(E) dated the 19<sup>th</sup> February, 1991.
- (ii) S.O. 1268(E) published in Gazette of India dated the 19<sup>th</sup> May, 2009 reconstituting the National Coastal Zone Management Authority consisting of the Chairperson, 10 Members and 1 Member Secretary, mentioned therein.
- (iii) S.O. 1675(E) published in Gazette of India dated the 9<sup>th</sup> July, 2009 constituting an Authority to be known as the Gujarat Coastal Zone Management Authority consisting of the Chairman, 13 Members and 1 Member Secretary, mentioned therein for a period of 3 years *w.e.f.* from the date of publication of the Notification.
- (iv) S.O. 1676(E) published in Gazette of India dated the 9<sup>th</sup> July, 2009 constituting an Authority to be known as the Andhra Pradesh Coastal Zone Management Authority consisting of the Chairman, 8 Members and 1 Member Secretary, mentioned therein, for a period of 3 years *w.e.f.* from the date of publication of the Notification.

(Placed in Library, See No. LT- 563 /15/09)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2007-2008, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2007-2008.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 564 /15/09)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Asiatic Society, Kolkata, for the year 2007-2008, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Asiatic Society, Kolkata, for the year 2007-2008.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT- 565 /15/09)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Abul Kalam Azad Institute of Asian Studies, Kolkata, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Maulana Abul Kalam Azad Institute of Asian Studies, Kolkata, for the year 2007-2008.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT- 566 /15/09)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2007-2008.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2007-2008, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2007-2008.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT- 567 /15/09)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): I beg to lay on the Table:-

(1) A copy of the Prevention of Food Adulteration (3<sup>rd</sup> Amendment) Rules, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 431(E) in Gazette of India dated the 19<sup>th</sup> June, 2009 under Section 23 of the Prevention of Food Adulteration Act, 1955.

(Placed in Library, See No. LT- 568 /15/09)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Paramedical and Nursing Sciences, Aizawl, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Paramedical and Nursing Sciences, Aizawl, for the year 2007-2008.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT- 569 /15/09)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Kolkata, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of

Homoeopathy, Kolkata, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 570 /15/09)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Siddha, Chennai, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Siddha, Chennai, for the year 2007-2008.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT- 571 /15/09)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Ayurveda, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Ayurveda, New Delhi, for the year 2007-2008.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT- 572 /15/09)

(7) A copy of the Drugs and Cosmetics (3<sup>rd</sup> Amendment) Rules, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 157(E) in Gazette of India dated the 9<sup>th</sup> March, 2009 under Section 38 of the Drugs and Cosmetics Act, 1940.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT- 573 /15/09)